

**National Company Law Appellate Tribunal, New Delhi**

**Company Appeal (AT) (Ins) No. 713 of 2020**

**IN THE MATTER OF:**

**Praful Nanji Satra**

**...Appellant**

**Vs.**

**Vistra ITCL (India) Ltd. & Ors.**

**...Respondents**

**Present:**

**For Appellant:**

**Mr. Arun Kathpalia, Sr. Advocate with Mr. Malak Bhatt, Ms. Devanshi Singh, Mr. Gautam Singh and Mr. Bharat Gala, Advocates.**

**For Respondents:**

**Mr. Nishit Dhruva, Mr. Rohan Agrawal, Advocates for R-1 to 3.**

**Mr. Devarajan Raman, (IRP) for R- 4.**

**ORDER**

**(Through Virtual Mode)**

**17.12.2020:** Mr. Rohan Agrawal, the Learned Counsel appearing for the Respondent No. 1 to 3 informs this Tribunal that his Senior Counsel Mr. Nishit Dhruva is inconvenienced to appear today. However, the Learned Senior Counsel for the Appellant, Mr. Arun Kathpalia, is ready for the argument. Acceding to his request of Learned Counsel Mr. Rohan Agrawal appearing for R-1 to 3, representing his Senior Counsel, the matter is adjourned to **13.01.2021**.

**[Justice Venugopal M.]  
Member (Judicial)**

**[Dr. Alok Srivastava]  
Member (Technical)**

sr/nn